

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 26
CP No. (IB)-97/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Yaduka Financial Services Limited

...Financial Creditor

Versus

M/s SNG Real Estate Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

ORDER

List on 05.10.2021.

-Sd-
(K.K. Vohra)
Technical Member

August 12, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member